NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/84/2017

NAME OF THE PETITIONER

: VVRS CHITFUND TAMILNADU PVT LTD

UNDER SECTION

: 252

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Rajasekhar VK consult@ rslaw. in 95001 53344

Counsel for the petitioner Company

ORDER

Counsel for petitioner present and prayed time for making submissions. No representation on behalf of respondent. Time extended at request. Put up on 17.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc